

DIVISION BENCH

ITEM NO.149 to 187

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

149- IA NO.43/2022 IN CP (IB) No.02/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S MR. PAWAN KUMAR AGARWAL
UNDER SECTION	95 IBC

150- IA NO.44/2022 IN CP (IB) No.03/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S DR. MATA PRASAD AGARWAL
UNDER SECTION	95 IBC

151- IA NO.92/2022, IA NO.45/2022, IA NO.303/2021 & IA NO.136/2023 IN CP (IB) No.57/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S MR SATYA NARAYAN JHUNJHUNWALA
UNDER SECTION	95 IBC

151- IA NO.92/2022, IA NO.45/2022, IA NO.303/2021 & IA NO.136/2023 IN CP (IB) No.57/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S MR SATYA NARAYAN JHUNJHUNWALA
UNDER SECTION	95 IBC

152- CP (IB) No.58/ALD/2021

NAME OF THE COMPANY	STATE BANK OF INDIA V/S ADARSH JHUNJHUNWALA
UNDER SECTION	95 IBC

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153- IA NO.196/2022 IN CP (IB) No.9/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S BHARAT RAJ PUNJ
UNDER SECTION	95 IBC

154- CP (IB) No.73/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH CHANCHAL DUA, RP V/S ANURAG KUMAR SINGHANIA
UNDER SECTION	95 IBC

155- CP (IB) No.74/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH CHANCHAL DUA, RP V/S DEEPAK KUMAR SINGHANIA
UNDER SECTION	95 IBC

156- CP (IB) No.85/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S ARUN GOEL
UNDER SECTION	95 IBC

157- CP (IB) No.86/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S DEEPAK MITTAL
UNDER SECTION	95 IBC

158- CP (IB) No.87/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S PRAMOD AGARWAL
UNDER SECTION	95 IBC

159- CP (IB) No.88/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S KAPIL MITTAL
UNDER SECTION	95 IBC

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160- CP (IB) No.113/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S GURMIT SINGH MANN
UNDER SECTION	95 IBC

161- CP (IB) No.114/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA V/S GURPAL SINGH
UNDER SECTION	95 IBC

162- CP (IB) No.19/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S VIRENDRA KUMAR CHAWLA
UNDER SECTION	95(1) IBC

163- CP (IB) No.20/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S ANIL ARORA
UNDER SECTION	95(1) IBC

164- CP (IB) No.21/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S RAJINDER KUMAR CHAWLA
UNDER SECTION	95(1) IBC

165- CP (IB) No.22/ALD/2022

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S KIMTI LAL ARORA
UNDER SECTION	95(1) IBC

166- IA NO.438/2022 IN CP (IB) No.51/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH MANISH AGARWAL V/S SH. S. VISVANATHAN
UNDER SECTION	95(1) IBC

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167- IA NO.437/2022 IN CP (IB) No.52/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA THROUGH MANISH AGARWAL V/S SH.CHAND NARAIN KUCHROO
UNDER SECTION	95(1) IBC

168- CP (IB) No.67/ALD/2022

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GURMIT SINGH MANN (GUARANTOR OF M/S UNIWORLD SUGAR PVT. LTD.)
UNDER SECTION	95 IBC

169- CP (IB) No.68/ALD/2022

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GURPAL SINGH (GUARANTOR OF M/S UNIWORLD SUGAR PVT. LTD.)
UNDER SECTION	95 IBC

170- CP (IB) No.75/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA THROUGH ABHIMANYU MITTAL V/S AMIT GUPTA
UNDER SECTION	95 IBC

171- CP (IB) No.76/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA THROUGH ABHIMANYU MITTAL V/S DHARAMVEER SINGH
UNDER SECTION	95 IBC

172- CP (IB) No.77/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA THROUGH ABHIMANYU MITTAL V/S DINESH GOYAL
UNDER SECTION	95 IBC

173- CP (IB) No.81/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA THROUGH ABHIMANYU MITTAL V/S SANJIV GUPTA
UNDER SECTION	95(1) IBC

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174- CP (IB) No.82/ALD/2022

NAME OF THE COMPANY	BANK OF BARODA THROUGH ABHIMANYU MITTAL V/S YOGENDRA KUMAR GUPTA
UNDER SECTION	95(1) IBC

175- CP (IB) No.02/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S ABHISHEK KUMAR SINGH
UNDER SECTION	95 IBC

176- CP (IB) No.03/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S AMRESH KUMAR SINGH
UNDER SECTION	95 IBC

177- CP (IB) No.04/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S VIVEK KUMAR SINGH
UNDER SECTION	95 IBC

178- CP (IB) No.32/ALD/2023

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S SUNIL KUMAR SHARMA
UNDER SECTION	95(1) IBC

179- CP (IB) No.17/ALD/2023

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GAGAN AGARWAL
UNDER SECTION	95 IBC

180- CP (IB) No.18/ALD/2023

NAME OF THE COMPANY	UNION BANK OF INDIA V/S AYUSH AGARWAL
UNDER SECTION	95 IBC

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181- CP (IB) No.19/ALD/2023

NAME OF THE COMPANY	UNION BANK OF INDIA V/S PRAMOD KUMAR AGARWAL
UNDER SECTION	95 IBC

182- CP (IB) No.44/ALD/2023

NAME OF THE COMPANY	BANK OF MAHARASHTRA V/S RAHUL KOTHARI
UNDER SECTION	95 IBC

183- CP (IB) No.45/ALD/2023

NAME OF THE COMPANY	BANK OF MAHARASHTRA V/S SADHANA KOTHARI
UNDER SECTION	95 IBC

184- CP (IB) No.47/ALD/2023

NAME OF THE COMPANY	KOTAK MAHINDRA BANK LTD. V/S AMBUJ A. KASLIWAL
UNDER SECTION	95 IBC

185- CP (IB) No.48/ALD/2023

NAME OF THE COMPANY	KOTAK MAHINDRA BANK LTD. V/S VIKAS S. KASLIWAL
UNDER SECTION	95 IBC

186- CP (IB) No.50/ALD/2023

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S VIJAY PANDEY
UNDER SECTION	95 IBC

187- CP (IB) No.51/ALD/2023

NAME OF THE COMPANY	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S MAYA PANDEY
UNDER SECTION	95 IBC

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COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Salonee Keshwani, Proxy : *For the Petitioner/ BOB in item no.156 to 159*
for Sh. Ashish Verma, Adv.

Sh. Harish Taneja, RP in person : *For the Applicant in item no.162 to 165 & 178*
with Sh. Aman Raj Singh, Adv.

Sh. Abhishek Anand, Adv. : *For the Petitioner in item no.166 & 167*

Sh. Mohit Chaudhary : *For the Respondent in item no.151*
with Sh. Prakhar Mithal, Advs.

Sh. Aishwarya Gupta, Adv. : *For the Petitioner in item no.151*

Ms. Parul, Adv. : *For the Respondent in item no.154 & 155*

ORDER

1. Ld. Counsels representing their respective parties are present through VC as mentioned above.
2. The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 4th October, 2023.
3. The photocopy of this order be placed on record in all the connected matters.
4. In the meantime, interim order passed on 27.04.2023 in IA No.136/2023 in CP (IB) No.57/ALD/2021, is to continue.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

13th September, 2023

Kavya Prakash Srivastava
(Stenographer)